

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3247**

TO BE ANSWERED ON THE 24TH MARCH, 2021/ CHAITRA 3, 1943 (SAKA)

FINANCIAL ASSISTANCE TO KERALA

3247 SHRI ABDUL WAHAB:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has offered any financial assistance to the Government of Kerala when the State was hit by a flood for two consecutive time;

(b) if so, the details of the financial assistance assured;

(c) whether the Central Government has provided all financial assistance as assured to the Government of Kerala on time;

(d) if so, the details thereof; and

(e) if not, the reason therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e): The primary responsibility of disaster management rests with the State Governments. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. For providing relief to the affected people in case of 12 notified natural disasters, State Disaster Response Fund (SDRF) is placed at the disposal of the State Governments. Additional financial assistance is

provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature', which includes an assessment by an Inter-Ministerial Central Team (IMCT). Based on the memoranda submitted by the State Government of Kerala for seeking additional assistance for two consecutive times in 2018-19 and 2019-20, funds were released by the Central Government to the State from NDRF as per norms. Besides, the Government of India (GOI) had also released Central Share of SDRF to the Government of Kerala for management of relief necessitated by natural disasters. The details of funds released during the above said period from NDRF and SDRF are as under:-

(Rs. in crore)		
Year	Amount released	
	NDRF	SDRF
2018-19	2904.85	192.60
2019-20	00.00#	136.65

As per laid down procedure, the funds are released from NDRF subject to the adjustment of 50% of balance available in the SDRF account of respective State on 1st April of the then financial year. Since an amount of Rs. 2113.98 crore was available in the SDRF of Kerala as on 01.04.2019, the net out go from the NDRF was 'NIL' against the amount of Rs. 460.77 crore approved by the High Level Committee (HLC).
